

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT  
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Bakshi Bros Agencies Pvt Ltd  
Vs.  
Marg Ltd

MAIN PETITION NUMBER : IBA/175/2020

(IA/MA) APPLICATION NUMBERS

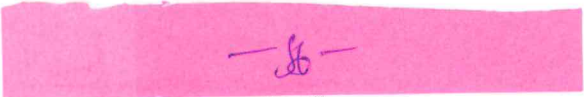
Rst.A/13(CHE)/2022

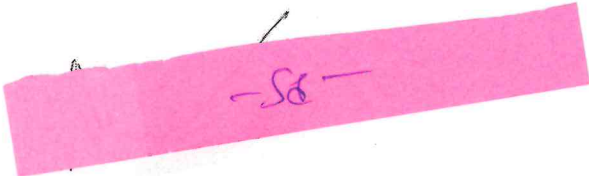
ORDER

The Applicant is represented by the Ld. Counsel Ms. Krithika and the Respondent is represented by the Ld. Counsel Mr. B. Ramana Kumar through video conferencing mode.

It is stated by the Counsel for the Respondent, counter has been filed under SR No. 5921 dated 04.11.2022. The Registry is directed to place the same on file.

List the matter on **24.01.2023** for further hearing.

  
[SAMEER KAKAR]  
MEMBER (TECHNICAL)  
AR

  
[JUSTICE RAMALINGAM SUDHAKAR]  
(PRESIDENT)